

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1341
TO BE ANSWERED ON 07.12.2015

DISCRIMINATION AGAINST TRIBALS

1341. SHRI RAGHAV LAKHANPAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of complaints received by the Government regarding discrimination against Scheduled Tribes (ST) students in schools and other educational institutions in the last one year and the current year, State/UT-wise along with the action taken/being taken by the Government thereon; and
- (b) the details of the measures taken by the Government in the last one year along with the directions issued to the State/UTs to curb discrimination against ST students?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (b): The running of schools and educational institutions is a state matter hence database on discrimination against tribal students is not maintained in the Ministry. While the National Commission for ST has been set up to look into grievances / complaints of harassment of the tribal people, complaints, if any, on discrimination in schools and educational institutions received in the Ministry are sent to the State Governments/UT Administrations for redressal.
